

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 18.10.2019 (FRIDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 139 of 2019	S.P. Contract Pvt Ltd. & Ors. Vs. Dinker Dogra & Anr. With	Manjit Singh	Kaustubh Shukla (R1)
2.	Comp. App. (AT) No. 142 of 2019 & I.A. No. 1970 of 2019	Dinkar Dogra Vs. S.P. Contracts Pvt. Ltd. & Ors.	Krishna Kumar	Sarojanand Jha, Palash, Bipin K. Dwivedi

For Hearing

3.	Comp. App. (AT) No. 38 of 2019	Hewlett Packard Enterprise India Pvt. Ltd. Vs. The Registrar of Companies, Bangalore, Karnataka With	Varuna Bhanrale	P.S. Singh
4.	Comp. App. (AT) No.67 of 2019	Neelam Dhawan & Anr. Vs. The Registrar of Companies, Bangalore, Karnataka & Anr. With	Shankh Sengupta	P.S.Singh
5.	Comp. App. (AT) No.68 of 2019	Som Prakash Satsangi Vs. The Registrar of Companies, Bangalore, Karnataka & Anr.	Shankh Sengupta	P.S.Singh
6.	Comp. App. (AT) No. 414 of 2018	Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr.	Himanshu Harbola	Prema Priyadarshini (R1 & R2)

12:00 Noon

For Hearing (Part Heard)

7.	Comp. App. (AT) No. 376 of 2018	Chamundeswara Studio & Laboratory Pvt. Ltd. Vs. K. Rajaiah (Since Deceased – Represented by his LRs) With	Vivek Holla	Nikhil Nayyar
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8.	Comp. App. (AT) No. 413 of 2018	K. Rajaiah (since dead), Represented by his L.Rs. Vs. Chamudeshware Studio & Laboratory Pvt. Ltd. & Ors.	Nikhil Nayyar	Vivek Holla
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By Order

**-sd/-
Registrar**